

DIVISION BENCH
COURT - I

P-111

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/69(KB)2023
IA(I.B.C)/331(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH MAY 2024

IN THE MATTER OF	INDIAN BANK VS AKHILESH KOTIA
UNDER SECTION	SECTION 95(1)

Appearance via video conference/physically

For Financial Creditor

Mr. Santosh kr. Roy, Adv.
Mr. Rituparna Sanyal, Adv.
Ms. Zeba Khan, Adv.
Ms. Muskan Saha, Adv.

For Personal Guarantor

Ms. Manju Bhuteria, Adv.
Ms. Namrata Basu, Adv.
Ms. Anushka Dhar, Adv.

For Resolution Professional

Mr. Patita Paban Bishwal, Adv.
Ms. Suranjana Chatterjee, Adv.
Mr. Sanjit Kumar Nayak in person

ORDER

1. Ld. Counsel for the parties present.
2. Post this matter for continuation of arguments on **26.06.2024**. In the meantime, sur-rejoinder, if any be filed within one week.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)